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(c) what has been the total foreign exchange out go on Maruti project, including all imports of technology, spare parts etc. since inception and the total foreign exchange earned on export of an item which has not been developed in the country?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Maruti Udyog Ltd. has exported 2505 vehicles to Hungary till now. 670 cars are being shipped in the month of September, 1990. Another 330 cars are expected to be shipped by November, 1990.

- (b) There is not financial loss being incurred on account of exports. The sale of cars to Hungary is in US dollars, and there is a sizeable net earning in hard currency as a result.
- (c) The total foreign exchange expenditure till the end of 1989-90 since inception has been US\$ 852.69 million. The total foreign exchange earned during the same period was US\$ 62.42 million, through exports, deemed exports and domestic sale against foreign exchange.

Lighting on Colmbatore Airport

1885. SHRI C.K. KUPPUSWAMY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount spent for lighting on airports;
- (b) whether there is proper lighting arrangements in Coimbatore airport;
 - (c) if not, the reasons therefor; and
 - (d) the steps taken in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Rs. 50.00 lakhs approximately on ground lighting facilities for each airport.

- (b) Yes, Sir.
- (c) and (d). Do not arise.

Outstanding dues of Bihar and West Bengal to Damodar Valley Corporation

1886. SHRIK.S. RAO: Will the Minister of ENERGY be pleased to state:

- (a) whether Governments of Bihar and West Bengal owe a high amount to the Damodar Valley Corporation for the power supplied to the Electricity Boards of these States;
- (b) if so, the break-up of the amount due from each of the two States and since when:
- (c) whether the D.V.C. has urged his Ministry to take up the matter with the two State Governments:
- (d) if so, whether his Ministry has taken up the matter with the State Governments; and
 - (e) if so, the results thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). On account of power supplied, the outstanding dues receivable by DVC upto end of July, 1990 are Rs. 202.19 crores from Bihar State Electricity Board, while a major portion of the dues has fallen into arrears form December, 1989 onwards three bills relate to April, 1986. June 1986 and November, 1986. In the case of West Bengal State Electricity Board, the dues have fallen into arrears from October, 1988 onwards, while two bills relate to April, 1987 and May, 1987.

(c) to (e). Yes, Sir. The matter has been